

requirements nor operationally feasible.

जौनपुर-मुल्तानपुर-लखनऊ सेक्शन

1526. श्री रणजय सिंह : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर रेलवे के जौनपुर-मुल्तानपुर-लखनऊ सेक्शन में कोई तेज गाड़ी चलाई जा रही है ;

(ख) यदि हां, तो कब से ;

(ग) क्या इस सेक्शन में भी स्टेशनों पर टेलीफोन और तार की सुविधें उपलब्ध हैं ;

(घ) यदि नहीं, तो वे किन-किन स्टेशनों पर उपलब्ध हैं ; और

(ङ) बाकी स्टेशनों पर कब तक उनकी व्यवस्था करने का विचार है ?

रेलवे मंत्रालय में राज्य मंत्री (डा० राम सुभग सिंह) : (क) और (ख) : जी नहीं । इसके अलावा, तेज गाड़ी चलाने का न तो कोई आश्चित्य है और न ऐसा करना परिचालन की दृष्टि से सम्भव है ।

(ग) जी हां । इस सेक्शन के सभी स्टेशनों पर रेलवे कंट्रोल टेलीफोन लगे हैं और उनके आस-पास के क्रॉसिंग स्टेशन टेलीग्राफ सर्किट से जुड़े हैं ।

(घ) सवाल नहीं उठता ।

(ङ) सवाल नहीं उठता ।

Spinning Mills

1528. { Shri M. P. Swamy;
Shri M. Malaichami;
Shri Reddiar:

Will the Minister of Commerce be pleased to state:

(a) whether any proposal has been received from the Government of Madras for establishing spinning mills in the Co-operative Sector;

(b) if so, the names of the places where these mills are proposed to be established; and

(c) the steps, if any, taken to implement the proposal?

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): (a) 9 licences for setting up spinning units of 12,000 spindles each in the Co-operative Sector in Madras have already been issued during the Third Plan period. No fresh proposals have been received from the Government of Madras.

(b) and (c). Do not arise.

Corruption Cases on S. Railway

6251 { Shri M. P. Swamy;
Shri Reddiar;
Shri M. Malaichami:

Will the Minister of Railways be pleased to state:

(a) number of corruption cases detected against the railway employees during 1964 on Southern Railway Division-wise;

(b) the nature of such cases; and

(c) the nature of punishments awarded in the detected cases?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-3667/64].

Export of Tobacco

1530. Shri E. Madhusudan Rao: Will the Minister of Commerce be pleased to state:

(a) the total quantity of tobacco exported during 1963-64 from Andhra Pradesh in particular and the country as a whole in general; and

(b) the total foreign exchange earned in each case during the same period?

The Minister of Commerce (Shri Manubhai Shah): (a) and (b). The

total quantity of tobacco exported from India during 1963-64 was 66.5 Million Kgs. valued at Rs. 22.49 crores.

Separate Statewise figures of exports are not available and hence it is not possible to give the share of Andhra Pradesh in the total quantity of tobacco exported during 1963-64.

Chain Pulling on Amroha-Hapur Section

1531. Shri E. Madhusudan Rao: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the students of the area around Amroha in Uttar Pradesh pull the chains of the trains between Amroha and Hapur at several places;

(b) whether it is also a fact that the students threaten to beat the ticket collector if he advises them not to do so; and

(c) the reason therefor and steps being taken to prevent such happenings in future?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) There have been a number of cases of chain pulling by students in this area.

(b) Yes.

(c) The alarm chain is pulled by the students mostly for detrainning near their villages.

A meeting was held by the Northern Railway with the Government of U.P. as a result of which the State Government have issued orders to the Police authorities to restore law and order. The General Manager and the Chief Commercial Superintendent of the Northern Railway also met the Chief Minister, U.P., who has promised full co-operation. Magisterial checks with sufficient police force are also being arranged.

Industrial Estates in Andhra Pradesh

1532. Shri E. Madhusudan Rao: Will the Minister of Industry and Supply be pleased to state:

(a) the allocation of Industrial Estates for Andhra Pradesh during the Third Five Year Plan and the number of estates sanctioned; and

(b) the number of estates presently working in Andhra Pradesh (with the stations) and number of estates which have remained unallotted?

The Minister of Heavy Engineering and Industry in the Ministry of Industry and Supply Shri T. N. Singh):

(a) Allocation Rs. 220 lakhs

No. of estates sanctioned during the III Plan period Fourteen

(b) (i) Industrial Estates functioning as on 31-3-64

1. Sanathnagar
2. Vijayawada
3. Visakhapatnam
4. Nandyal
5. Warangal
6. Samalkot

In addition, two Industrial Estates, i.e., Chandulal Baradari and Cuddapah sanctioned by the State Government are stated to be also functioning.

(ii) According to the information furnished by the State Government, 13 (Thirteen) Industrial Estates were under construction as on 31-3-1964 but no allotments had been made in respect of any shed or plot in these

Estates by that date.

S. E. Railway Employees suffering from T.B.

1533. Shri Rama Chandra Mallick: Will the Minister of Railways be